

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).13743/2025

[Arising out of impugned final judgment and order dated 31-07-2025 in CRMA No.7538/2025 passed by the High Court of Gujarat at Ahmedabad]

MAHESHDAN PRABHUDAN LANGA

Petitioner(s)

VERSUS

STATE OF GUJARAT & ANR.

Respondent(s)

(IA No. 221520/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 221521/2025 - EXEMPTION FROM FILING O.T., IA No.221519/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 08-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) :Mr. Kapil Sibal, Sr. Adv.  
Ms. Sridevi Panikkar, Adv.  
Ms. Rupali Samuel, Adv.  
Mr. Abhimanue Shrestha, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice, returnable on 17.10.2025.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR